

Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 21 of 2013

Dated : 19th March, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Narayanpur Power Co. ... Appellant(s)

Versus

Karnataka Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Basava Prabhu Patil, Sr. Adv.
Mr. Venkata Krishna Kunduru
Counsel for the Respondent(s): Mr. Sriranga S., Advocate for R-2

ORDER

Again, the learned counsel for the Respondent seeks some time for filing the reply. Accordingly, he is directed to file the same on or before 02.04.2013 after serving copy on the other side.

Post the matter for hearing on **10.04.2013**. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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